


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 201/252/HDB/2016
NAME OF THE COMPANY	Mandothiya Perals & Jewels Private Limited
NAME OF THE PETITIONER(S)	Mandothiya Perals & Jewels Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh & Telangana
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DILIP RONDLA	PCS	csdiliprondla@gmail.com 9000600056	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Shri Dilip Rondla, learned PCS on for the Petitioner. RoC report is awaited. Post the case for hearing on 02.01./2018



**MEMBER (Technical)**



**MEMBER (Judicial)**